

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF EX-SERVICEMEN WELFARE  
LOK SABHA

UNSTARRED QUESTION NO.2183  
TO BE ANSWERED ON THE 29<sup>TH</sup> JULY, 2016

RESETTLEMENT OF EX-SERVICEMEN

2183. SHRI KONAKALLA NARAYANA RAO:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) the salient features of the policy being implemented for resettlement of Ex-Servicemen in the country;
- (b) whether resettlement of Ex-Servicemen is still due in defence forces;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the corrective measures taken by the Government in this regard?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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**(a) The salient features of the policy being implemented for resettlement of Ex-Servicemen in the country are at Annexure.**

**(b) to (d): Welfare and resettlement of Ex-Servicemen is a continuous process and the Government endeavors to explore every possible avenue for increasing employment opportunities for the Ex-Servicemen through various initiatives including pre and post retirement trainings and awareness programmes. The resettlement schemes are reviewed and upgraded from time to time and new schemes are also initiated in consultation with the concerned stake holders.**

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**ANNEXURE REFERRED IN THE REPLY GIVEN IN PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2183 FOR ANSWER ON 29.7.2016**

The Directorate General of Resettlement (DGR), an Attached Office of the Department of Ex-Servicemen Welfare, Ministry of Defence, is responsible for rehabilitation of retired defence personnel in the country through training courses, reservations in Central / State / PSU jobs and resettlement schemes including self-employment schemes.

The salient features of the policy being implemented for resettlement of Ex-Servicemen (ESM) in the country are as follows:

**TRAINING PROGRAMMES:**

Meaningful professional and vocational training to retiring Officers, Junior Commissioned Officers (JCO) and Other Ranks (OR) is imparted by DGR through various training institutes for the rehabilitation and resettlement of ESM in civil life by upgrading their skills to prepare them to take on new assignment / jobs and assisting ESM in finding re-employment. An option to undergo resettlement courses in reputed institutes pan India is provided to Officers, JCO / OR and retired personnel to enhance their educational qualifications and increase employment options post retirement. An exemption of 100% of the course fees is given to JCOs / ORs and 60% to Officers. The exempted amount against the course fees is paid by office of DGR.

**RE-EMPLOYMENT OPPORTUNITIES:**

**(i) Reservation in Government Jobs:**

The Central Government has provided the following reservation for ESM for vacancies in the posts to be filled by direct recruitment:-

É 10% in Group 'C' posts and 20% in Group 'D' posts in Central Government jobs.

É 14.5% in Group 'C' and 24.5% Group 'D' posts in Public Sector Undertakings and Nationalized Banks which includes 4.5% reservation in each category for Disabled Soldiers and Widows / Dependents.

É 10% posts upto Assistant Commandants in Central Paramilitary Forces.

É 100% in Defence Security Corps.

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- (ii) Most State Governments also provide reservation in State Government jobs, which varies from State to State and is based on the rehabilitation policy of the concerned State and the total population of Ex-Servicemen domiciled in the State.
- (iii) Placement Assistance through DGR: Directorate General Resettlement (DGR) sponsors Ex-Servicemen (Officers) to various Government organizations, Public Sector Undertakings, Corporate Houses, Private Sector, Central Para Military Forces etc. based on their requisition for re-employment of ESM. The DGR sponsored ESM are re-employed by the requisitioning agencies after due process of selection by them.
- (iv) Army welfare Placement Organization and similar placement cells in Air Force and Navy help ESM in finding suitable jobs in Banks, Industries, Corporate Houses, Academic Institutions, Hospitals, Hotels and Real Estate.
- (v) Age relaxation is available to the Ex-Servicemen in posts filled by direct recruitment.
- (vi) DGR sponsored Security Agency Scheme.

**SCHEMES OF SELF EMPLOYMENT:**

(i) Schemes for Officers only:

- É ESM Coal Loading and Transportation Scheme.
- É Allotment of Bharat Petroleum Corporation Limited / Indian Oil Corporation Limited, Company Owned Company Operated Outlets PAN India.
- É Management of CNG Station by Ex-Servicemen (O) in National Capital Region.

(ii) Schemes for all:

É Coal Tipper Attachment Scheme.

É Allotment of Army Surplus Vehicles.

É Allotment of Regular LPG Distributorship Scheme under 'Government Personnel' Category.

É Allotment of Oil Product Agencies under 8% Defence Quota.

É Allotment of LPG Agency Under Rajiv Gandhi Gramin LPG Vitran Yojna.

(iii) Schemes for JCOs / ORs Only:

É Allotment of Mother Dairy Milk Booths and Fruit & Vegetable (SAFAL) Shops in NCR.

É Allotment of Milk Shops of Gopaljee Dairy Pvt. Ltd. In Delhi / Noida.

É Allotment of KIOSKS / Retail outlet of Gopaljee Farm Fresh in Faridabad / NCR.

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